

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 102 of 2020

IN THE MATTER OF:

Shri Anup Kumar Khemani & Ors.

...Appellants

Versus

Balendra Choudhury & Ors.

...Respondents

Present:

**For Appellant: Ms. Anindita Mitra and Ms. Urvika Suri,
Advocates.**

**For Respondent: Mr. R. Jawahar Lal, Advocate for R-1&2.
Mr. Abhinav Hansria, Advocate for R-3.**

WITH

Company Appeal (AT) No. 103 of 2020

IN THE MATTER OF:

Assam Medical Corporation Pvt. Ltd.

...Appellant

Versus

Balendra Choudhury & Ors.

...Respondents

Present:

**For Appellant: Ms. Urvika Suri and Mr. Abhinav Hansria,
Advocates.**

**For Respondent: Mr. R. Jawahar Lal, Mr. Anuj Garg,
Advocates for R-1&2.
Ms. Anindita Mitra, Advocate for R-5,7,12,13,14.**

WITH

Company Appeal (AT) No. 104 of 2020

IN THE MATTER OF:

Kali Charan Das Trust

...Appellant

Versus

Balendra Choudhury & Ors.

...Respondents

Present:

For Appellant: Ms. Urvika Suri, Advocate.

**For Respondent: Mr. R. Jawahar Lal, Mr. Anuj Garg,
Advocates for R-1&2.**

**Ms. Anindita Mitra, Advocate for R-6,8,13,14,15.
Mr. Abhinav Hansria, Advocate for R-3.**

WITH
Company Appeal (AT) No. 113 of 2020

IN THE MATTER OF:

Balendra Choudhury & Anr.

...Appellant

Versus

Assam Medical Corporation Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellant: Mr. R. Jawahar Lal and Ms. Urvika Suri,
Advocates.**

For Respondent: Mr. Abhinav Hansria, Advocate for R-1.

O R D E R
(Virtual Mode)

18.02.2021 It is stated that the contesting Respondents have already filed Reply-Affidavits and Rejoinders have been filed. Some parties have filed Written-Submissions while some have not filed Written-Submissions in these various Appeals. Such of the Respondents who have not filed but want to file Reply-Affidavit, may file within a week. If such Reply-Affidavits are filed, the Appellants, if they want to file Rejoinders, may file Rejoinders within a week thereafter.

Such of the parties who have not filed Written-Submissions, the same may be filed, not more than three pages, along with Copies of Judgments on which parties want to refer and rely on, within three weeks.

List these Appeals 'For Admission (After Notice)' Hearing on **26th March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./md/